

(b) No, Sir. The production in the Company continued. However, due to critical financial condition full capacity utilisation could not be achieved.

(c) No financial help has been provided by the Government.

(d) No proposal was made to the Govt, for consideration.

Cases of Maharashtra pending for Environmental Clearance

1271. SHRI PRAMOD MAHAJAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what are the details of cases from Maharashtra which are pending with Government for clearance from environmental angle, and since when; and

(b) by when they are likely to be cleared?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) Status of the six pending projects is as given below :

Sl. No.	Name of the project	Date of Receipt	Status
1	Combined Cycle Power Plant at Trombay—Tata Electric Co	March, 1990	The Clarifications furnished in July, 1991 have been examined for processing the case.
2	DMF Plant at Tazaj-Rashtriya Chemicals & Fertilizers Ltd.	Nov, 1990	Clarifications sought from State Pollution Control Board and/or Project Authorities are awaited.
3	LPG Recovery Plant at Usar (Phase-I) Gas Authority of India Ltd.	August, 1991	Clarifications sought from State Pollution Control Board and/or Project Authorities are awaited.
4	Pimpalgaon Open cast Project—Western Coal Fields Ltd.	Feb. 1990	Clarifications sought from State Pollution Control Board and/or Project authorities are awaited.
5	Bellora Open cast Mine—Western Coal Fields Ltd.	Feb. 1990	Examination of the proposal has now been completed.
6	Gondagaon Open cast Project—Western Coal Fields Ltd.	Jan. 1990	Do.

A final decision can be taken in the light of the further examination or on receipt of clarifications sought. This is normally done within three months after receipt of details

Supply of Diesel to Deep Sea Fishing Vessels by MPEDA

1272. SHRI MENTAY PADMANABHAM: Will the Minister of COMMERCE be pleased to state:

(a) what steps have been taken by MPEDA to facilitate availability of

diesel fuel at international prices to the deep sea fishing vessels

(b) what is the number of deep sea fishing vessels which have started availing of this facility;

(c) whether all eligible units are availing this facility of cheaper diesel fuel;